

THE HIGH COURT OF KERALA

Kochi - 682 031
Dated - 14-03-2014

PROCEEDINGS

Judicial Department - Filling up the vacancies of Sheristadars and Senior Superintendents -
Orders issued.

Read : 1. High Court order of even No. dated 04-03-2014
2. Application dated 10-03-2014 from Shri M.K.Kochappan, Sheristadar, STAT,
Ernakulam

ORDER NO. B1 – 2629 / 2014

As per the High Court order read above, Shri M.K.Kochappan, Sheristadar, STAT, Ernakulam was appointed as Sheristadar, District Court, Alappuzha. Now, he has submitted an application for relinquishment of promotion to the post of Sheristadar, District Court. The High Court accepted the relinquishment and the appointment granted to Shri M.K.Kochappan, Sheristadar, STAT, Ernakulam as Sheristadar, District Court, Alappuzha is hereby cancelled and allowed him to continue in the present post as Sheristadar, STAT, Ernakulam.

In the circumstances, following orders are issued regarding the filling up the existing vacancies of Sheristadars of the Subordinate Judiciary.

1. Smt. P.K.Remani, Sheristadar, MACT, Kozhikode is appointed as Sheristadar, District Court and posted as Sheristadar, District Court, Alappuzha.

2. Shri V.P.Reghunathan Nair, Sheristadar, Family Court, Kasaragod is transferred and posted as Sheristadar, Family Court, Kannur .

3. Sri E. Harshavardhana, Sheristadar, Family Court, Thalassery is transferred and posted as Sheristadar, Family Court, Kasaragod.

4. Shri T.K.Vinod, Sheristadar, Special Court(SPE / CBI)-II, Ernakulam is transferred and posted as Sheristadar, Family Court, Thalassery

5. Smt. Vasanthakumari Amma K, Sheristadar, Sub Court, Pathanamthitta under orders of promotion and posting as Sheristadar, STAT, Ernakulam is posted as Sheristadar, Special Court(SPE / CBI)-II, Ernakulam

The Presiding Officers of the Courts / Tribunals concerned are directed to make necessary charge arrangements.

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The officers at Sl. Nos. 2, 3 & 4 are not eligible for joining time and transfer TA.

(By Order)



N. Anil Kumar

Registrar (Subordinate Judiciary)

To

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The Accountant General (A&E) Kerala, Thiruvananthapuram (6 copies)
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
The Additional Chief Secretary to Government, Home (C) Department,
Thiruvananthapuram (with C/L)
The Director of Public Relations, Thiruvananthapuram.
The District Judges Ernakulam, Pathanamthitta, Kasaragod and Thalassery
The STAT, Ernakulam
The Officers concerned.
The Private Secretary to the Hon'ble the Chief Justice, High Court.
The Public Relations Officer, High Court.
The Confidential Assistants to the Registrars, High Court.
The B2, B3, B4, B5, C1, C3, D2, E1 & I1 seats, High Court.
The Administrative Records Section, High Court (2 copies)

Copy submitted to :

The Honourable the Judges.